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W.P(C)No. 527 OF 1998
ITEM No.1

Court No. 2

SECTION PIL
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 6 In
Writ Petition(Civil) No.527/1998

ACTION COMM.FOR IMP.OF SRIKRISHNA R.&ORS
VERSUS

Petitioner (s)

U.O.I. & ORS

Respondent (s)

(for recalling of order dated 12.9.2003 and for listing of the matters for final disposal at any early date and office report)

Date : 30/01/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE DR. JUSTICE AR. LAKSHMANAN
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s) Mr.Colin Gonsalves, adv.

Ms. Aparna Bhat, adv.
Mr. P Ramesh Kumar, Adv.
Ms. Neeru Vaid, Adv.
Ms. Priya Kiran, Adv.
Mr. Anis Suhrawardy, Adv.

For Respondent (s) Mr. Mukul Rohatgi, ASG

Mr. Rajiv Nanda, Adv.
Mr. P. Parmeswaran, Adv.

Ms. Binu Tamta, Adv.

Mr. Ashok Desai, Sr. Adv.
Mr. Pallav Sisodia, adv.
Mr. S.S. Shinde, Adv.
Mr. Mukesh K Giri, Adv.

Mr. YH Muchhala, sr. Adv.
Mr. HuzefaAhmadi, Adv.
Mr. Ejaz Maqbool, Adv.
Mr. Nakul Dewan, Adv.
Mr. Abhimeet Sinha, Adv.
Ms. Minakshi Nag, Adv.
Mr. Gourav Kejriwal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned.

[Charanjeet Kaur]
Court Master

[Om Prakash]
Court Master